

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4169

ANSWERED ON:20.04.2000

DEMAND AND SUPPLY OF FOODGRAINS

DALPAT SINGH PARASTE;JAIBHAN SINGH PAWAYIA;SURESH KODIKUNNIL;T. GOVINDAN

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total quantum of wheat, rice, sugar, kerosene and edible oils demanded by the State Governments and total quantity allocated to them during the last three years and the current year, State-wise, year-wise and item-wise;
- (b) whether allocation of these items to some States is less than their demand;
- (c) if so, the details thereof, State-wise;
- (d) the steps taken to increase the existing allocation as demanded by the State Governments; and
- (e) what is the provision for the population born after 1991?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

(SHRI SRIRAM CHAUHAN)

(a), (b), (c) & (d) : The quantum of wheat and rice, sugar, edible oils and kerosene allocated to each State/Union Territory during the years 1997-98, 1998-99 and 1999-2000 is given at Annexure-I, II, III and IV respectively. The allocation made during the current year 2000-2001 for wheat and rice, sugar and kerosene is given at Annexure-V, VI and VII respectively.

Demand for the Public Distribution System (PDS) commodities is generally higher than the allocations made by the Government of India as they are subsidised. Requests are received from the States/Union Territories from time to time for enhancing their allotments.

Under the Targeted Public Distribution (TPDS) introduced from June, 97, allocations of wheat and rice were made to the States/UTs for the families below poverty line (BPL) to provide 10 kg. foodgrains per family per month. Transitory allocation of foodgrains (wheat and rice) was also made for families above poverty line (APL) equal to the difference between the past 10 years' annual average lifting of foodgrains by a State/UT and its requirement of foodgrains for BPL families. Thus the allocation of wheat and rice under TPDS is not demand based. PDS is not a substitute for the open market but only a supplement to it. However, considering the demands of the States/UTs, additional allocations of wheat and rice were also made from time to time to the States/UTs under TPDS subject to availability and subsidy constraints. The allocation of foodgrains to BPL families has been doubled from 10 kg. to 20 kg. per BPL family per month from April 1, 2000. The allocation for APL families has also been continued as fixed at the time of the introduction of TPDS in June, 97. Additional quantities of wheat and rice, over and above the normal monthly allocations, if demanded by the States/UTs will be considered subject to availability and at economic cost.

Levy sugar quota of the States/UTs is not allocated based on their demand though various State Governments/UTs have been requesting the Central Government from time to time to enhance their respective quota of sugar primarily on the ground of increase in population. The Government has decided to allot levy sugar to States/UTs w.e.f. 1.3.2000 on the basis of the projected population as on 1.3.1999. Accordingly, from march, 2000 allotment of levy sugar has been enhanced. Further in case of North East and hilly states entitlement of levy sugar has also been increased from 425 gms. to 700 gms. per head per month.

Allocation of Kerosene is made on historical basis, i.e., past year's supplies plus additional allocation out of increase given at national level. Kerosene is a deficit product. Requests are received from State Governments for increase in their allocation of kerosene from time to time. However, on account of constraints of product availability, foreign exchange and heavy subsidy involved, it is not possible to meet fully such demands. Possible increase, however, is given, out of the additional availability at the country level, in accordance with a formula under which higher allocation out of additional quantity, is given to States with lower per capita-availability, so as to reduce inter-state disparity over a period of time.

From February, 2000 onwards monthly allocation of imported RBD Palmolein, being made for PDS, is the same as the quantity demanded by States/UTs.

(e) Under TPDS, foodgrains are allotted on the basis of BPL percentage based on the projected population of 1995 and levy sugar is being allotted on the basis of projected population as on 1.3.1999 w.e.f. 1.3.2000.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a),(b),(c) & (d) OF UNSTARRED QUESTION NO. 4169 FOR ANSWER IN THE LOK SABHA ON 20-4-2000.

Statement showing allocations of rice & wheat to States/UTs from 1997-98 (June,97-March,98), 1998-99 & 1999-2000

(in `000 tonnes)

Sl. No	STATES/UTs	Wheat			Rice		
		1997-98	1998-99	1999-2000	1997-98	1998-99	1999-2000
1	ANDHRA PRADESH	153.00	137.00	141.00	1889.00	2350.40	2300.40
2	ARUNACHAL PRADESH	5.91	7.20	7.80	86.66	109.20	109.20
3	ASSAM	263.08	363.60	213.90	480.85	620.00	670.00
4	BIHAR	674.20	831.04	861.04	422.80	507.36	507.36
5	DELHI	531.47	694.80	724.80	134.30	164.68	154.68
6	GOA	26.10	33.72	33.72	61.80	75.96	75.96
7	GUJARAT	607.50	494.00	739.50	238.00	356.00	292.50
8	HARYANA	150.50	156.60	156.60	0.00	0.00	0.00
9	HIMACHAL PRADESH	107.02	139.70	142.44	112.19	144.87	146.76
10	JAMMU & KASHMIR	230.59	364.55	364.55	342.76	386.53	433.27
11	KARNATAKA	200.00	300.00	420.00	780.00	940.00	900.00
12	KERALA	304.04	452.64	452.64	1511.36	1788.84	1743.84
13	MADHYA PRADESH	464.90	503.88	503.88	343.50	417.20	412.20
14	MAHARASHTRA	1061.80	1178.16	1208.16	535.40	722.48	762.48
15	MANIPUR	21.06	32.60	23.22	81.40	122.52	125.00
16	MEGHALAYA	21.54	29.52	14.46	165.28	209.58	207.58
17	MIZORAM	13.94	24.06	14.08	90.19	125.08	125.08
18	NAGALAND	27.53	38.06	23.49	96.97	125.80	125.10
19	ORISSA	199.00	435.00	420.00	515.40	656.98	1169.85
20	PUNJAB	51.30	61.56	61.56	9.60	11.52	11.52
21	RAJASTHAN	641.30	839.56	633.22	46.86	47.47	15.86
22	SIKKIM	4.48	10.68	2.09	66.78	87.72	87.72
23	TAMIL NADU	200.00	360.00	360.00	1029.71	1310.76	1814.76
24	TRIPURA	14.88	21.60	17.16	139.65	200.00	197.50
25	UTTAR PRADESH	1007.22	1319.04	1529.44	441.59	632.40	739.70
26	WEST BENGAL	983.20	1047.35	1061.10	406.90	567.25	518.60
27	A & N ISLANDS	9.00	7.50	9.00	30.00	30.00	30.00
28	CHANDIGARH	13.98	21.60	21.60	2.34	3.60	3.60
29	D & N HAVELI	1.48	3.00	3.00	3.95	6.60	6.60
30	DAMAN & DIU	1.10	2.40	2.40	3.18	7.20	7.20
31	LAKSHADWEEP	0.50	0.25	0.50	8.70	3.15	6.30
32	PONDICHERRY	3.32	9.00	9.00	16.14	26.00	24.00
TOTAL		7994.94	9919.66	10175.35	10093.26	12757.15	13724.62

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a),(b),(c) & (d) OF UNSTARRED QUESTION NO. 4169 FOR ANSWER II LOK SABHA ON 20-4-2000.

STATEMENT SHOWING LEVY QUOTA AND FESTIVAL QUOTA OF SUGAR

(BASED ON POPULATION AS PER 1991 CENSUS)

(Figures in MT)

SL.NO. STATE/UT Monthly Quota Revised Quota Annual Festival
w.e.f. 1.1.96 (w.e.f. Jan,2000) Quota

1.ANDHRA PRADESH	28267	28267	7614
2.ARUNACHAL PRADESH	366	602	94
3.ASSAM	9524	15687	2896
4.BIHAR	36707	36707	10078
5.GOA	508	508	150
6.GUJARAT	17557	17557	4878
7.HARYANA	6996	6996	1924
8.HIMACHAL PRADESH	2197	3619	608
9.JAMMU & KASHMIR	3567	5404	868
10.KARNATAKA	19117	19117	5350
11.KERALA	12368	12368	3600
12.MADHYA PRADESH	28127	28127	7536
13.MAHARASHTRA	33550	33550	9014
14.MANIPUR	782	1288	208
15.MEGHALAYA	752	1239	200
16.MIZORAM	293	483	78
17.NAGALAND	542	847	128
18.ORISSA	13456	13456	3730
19.PUNJAB	8619	8619	2392
20.RAJASTHAN	18704	18704	5092
21.SIKKIM	174	287	50
22.TAMIL NADU	23741	23741	6790
23.TRIPURA	1173	1932	302
24.UTTAR PRADESH	59122	59122	15936
25.WEST BENGAL	28934	28934	7796
26.A&N ISLANDS	282	282	74
27.CHANDIGARH	391	391	112
28.D&N HAVELI	60	60	14
29.DAMAN & DIU	43	43	12
30.DELHI	11973	11973	2316
31.LAKSHADWEEP	81	81	22
32.PONDICHERRY	360	360	64
33.KARAIKAL	86	86	18
34.MAHE	18	18	04
35.YANAM	08	08	02

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a),(b),(c) & (d) OF UNSTARRED QUESTION NO. 4169 FOR ANSWER II LOK SABHA ON 20-4-2000.

State-wise Demand & Allocation of Imported Edible Oils for PDS during 1997-98, 1998-99 & 1999-2000

(Figures in tonnes)

1997-1998 1998-1999 1999-2000

S.No. State/UT Demand Allocation Demand Allocation Demand Allocation

1 Andhra Pradesh	65200	28000	69000	56000	98000	56700
2 Arunachal Pr.	Nil	Nil	Nil	Nil	Nil	Nil
3 Assam	Nil	Nil	Nil	Nil	Nil	Nil
4 Bihar	300	300	1200	800	Nil	Nil
5 Goa	3500	3500	2000	2000	3600	2430
6 Gujarat	20000	20000	36000	28000	40330	25400
7 Haryana	Nil	Nil	400	400	200	200
8 Himachal Pr.	1400	1400	1800	1300	3200	2060

9	Jammu & Kashmir	400	400	875	616	1500	1262
10	Karnataka	10000	10000	10000	8000	14000	13600
11	Kerala	Nil	Nil	Nil	Nil	Nil	Nil
12	Madhya Pradesh	Nil	Nil	Nil	Nil	Nil	Nil
13	Maharashtra	30000	30000	46000	40231	56000	41800
14	Manipur	800	800	2400	1600	7800	5215
15	Meghalaya	Nil	Nil	400	400	1000	560
16	Mizoram	800	800	800	270	600	306
17	Nagaland	1600	1600	2400	2400	4800	3740
18	Orissa	7300	7300	11000	9000	20900	10000
19	Punjab	Nil	Nil	Nil	Nil	Nil	Nil
20	Rajasthan	Nil	Nil	8000	2000	Nil	Nil
21	Sikkim	880	880	1480	1000	2200	1720
22	Tamil Nadu	4000	4000	5500	5000	5400	3950
23	Tripura	Nil	Nil	200	200	1100	660
24	Uttar Pradesh	1700	1700	15000	5000	5000	5000
25	West Bengal	20000	20000	14000	14000	53000	28000
26	A&N Islands	100	100	400	275	250	177
27	Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil
28	D & N Haveli	320	320	560	500	960	808
29	Daman & Diu	500	500	800	790	1850	1561
30	Delhi	2104	2104	8704	6398	5900	4950
31	Lakshadweep	400	400	400	300	400	334
32	Pondicherry	2000	2000	6000	4000	11000	6800

TOTAL 173304 136104 245319 190480 338990 217233

ANNEXURE - IV

ANNEXURE REFERRED TO IN REPLY TO PARTS(a),(b),(c) & (d) OF UNSTARRED QUESTION NO. 4169 FOR ANSWER II
LOK SABHA ON 20-4-2000.

STATE-WISE SKO ALLOCATION FOR THE PERIOD FROM 1997-98 TO 1999-2000

(In MTs)

STATES/UTs	1997-98	1998-99	1999-2000
1. Andaman & Nicobar	4743	7155	6736
2. Andhra Pradesh	650785	675056	679848
3. Arunachal Pradesh	9948	10240	10295
4. Assam	263760	271235	272623
5. Bihar	79329	863745	870036
6. Chandigarh	21562	21778	15408
7. Dadra & Nagar Haveli	3202	3237	3238
8. Delhi	245768	248325	204672
9. Diu/Daman	3033	3064	2438
10. Goa	27954	28257	28075
11. Gujarat	822339	831600	832432
12. Haryana	164653	170563	171731
13. Himachal Pradesh	58984	60737	61067
14. J & K	88828	91433	91921
15. Karnataka	513054	528301	531167
16. Kerala	289540	300006	302078
17. Lakshadweep	906	919	921
18. Madhya Pradesh	532741	661812	666632
19. Maharashtra	1558397	1576298	1577953

20. Manipur	22064	22670	22781	
21. Meghalaya	20245	20847	20960	
22. Mizoram	7868	8102	8146	
23. Nagaland	13797	14207		14284
24. Orissa	239501	316597	318903	
25. Pondicherry	15329		15342	15363
26. Punjab	337118	342376	343127	
27. Rajasthan	361736	440060	443265	
28. Sikkim	7794	7885	7895	
29. Tamil Nadu	698837	716830	720076	
30. Tripura	31451	32386	32562	
31. Uttar Pradesh	1178862	1391123	1401255	
32. West Bengal	785065	808013		812301

Total: 9659193 10490199 10490199

ANNEXURE-V

ANNEXURE REFERRED TO IN REPLY TO PARTS (a), (b), (c) & (d) OF UNSTARRED QUESTION NO. 4169 FOR ANSWER THE LOK SABHA ON 20-04-2000.

STATEMENT INDICATING MONTHLY ALLOTMENT OF RICE AND WHEAT FOR VARIOUS STATES AND UTs UNDER TARGETED P.D.S. FROM APRIL, 2000 ONWARDS.

(IN `000 TONNES)

S1.	STATES/UTs	BPL	APL	SUB	TOTAL	BPL	APL	SUB	TOTAL	TOTAL
	TOTAL	TOTAL	FOOD-GRAINS							
1.	ANDHRA PR.	75.56	153.92	229.48	229.48	0.00	8.00	8.00	8.00	237.48
2.	ARUNACHAL PR.	1.40	5.86	7.26	7.26	0.14	0.53	0.67	0.67	7.93
3.	ASSAM	38.12	25.94	60.06	60.06	0.00	10.30	10.30	10.30	74.36
4.	BIHAR	68.72	7.92	76.64	76.64	103.08	11.88	114.96	114.96	191.60
5.	DELHI	0.00	13.61	13.61	13.61	0.00	42.64	42.64	42.64	56.25
6.	GOA	0.52	3.57	4.09	4.09	0.24	1.69	1.93	1.93	6.02
7.	GUJARAT	4.50	0.00	4.50	4.50	35.50	29.50	65.00	65.00	69.50
8.	HARYANA	0.00	0.00	0.00	0.00	14.66	0.72	15.38	15.38	50.38
9.	HIMACHAL PR.	0.00	5.23	5.23	5.23	8.52	3.20	11.72	11.72	16.95
10.	J & KASHMIR	9.40	12.51	21.91	21.91	2.96	7.36	10.32	10.32	32.23
11.	KARNATAKA	46.00	37.00	83.00	83.00	11.50	9.25	20.75	20.75	103.75
12.	KERALA	30.70	109.97	140.67	140.67	0.00	22.72	22.72	22.72	163.39
13.	MADHYA PR.	48.00	10.35	58.35	58.35	58.68	12.65	71.33	71.33	129.68
14.	MAHARASHTRA	42.32	22.38	64.70	64.70	78.60	41.38	119.98	119.98	184.68
15.	MANIPUR	2.60	2.86	5.46	5.46	0.00	1.71	1.71	1.71	7.17
16.	MEGHALAYA	2.86	9.53	12.39	12.39	0.00	1.00	1.00	1.00	13.39
17.	MIZORAM	1.06	6.81	7.87	7.87	0.00	1.01	1.01	1.01	8.88
18.	NAGALAND	1.54	8.63	10.17	10.17	0.38	1.54	1.92	1.92	12.09
19.	ORISSA	63.64	3.72	67.36	67.36	0.00	0.00	0.00	0.00	67.36
20.	PUNJAB	1.36	0.28	1.64	1.64	7.24	1.51	8.75	8.75	10.39
21.	RAJASTHAN	0.50	0.78	1.28	1.28	42.90	32.68	75.58	75.58	76.86
22.	SIKKIM	0.68	2.97	3.65	3.65	0.00	0.10	0.10	0.10	3.75
23.	TAMIL NADU	91.58	38.44	130.02	130.02	0.00	0.00	0.00	0.00	130.02
24.	TRIPURA	4.62	9.12	13.74	13.74	0.00	1.28	1.28	1.28	15.02
25.	UTTAR PR.	63.00	11.20	74.20	74.20	128.00	22.17	150.17	150.17	224.37
26.	WEST BENGAL	44.14	10.73	54.87	54.87	47.30	64.70	112.00	112.00	166.87
27.	A&N ISLANDS	0.30	2.35	2.65	2.65	0.14	0.68	0.82	0.82	3.47
28.	CHANDIGARH	0.04	0.17	0.21	0.21	0.32	0.97	1.29	1.29	1.50
29.	D&N HAVELI	0.24	0.18	0.42	0.42	0.06	0.05	0.11	0.11	0.53
30.	DAMAN & DIU	0.04	0.11	0.15	0.15	0.02	0.04	0.06	0.06	0.21
31.	LAKSHADWEEP	0.00	0.55	0.55	0.55	0.00	0.04	0.04	0.04	0.59

32.PONDICHERRY 1.30 0.29 1.59 1.59 0.00 0.02 0.02 0.02 1.61

TOTAL 644.74 516.98 1161.72 1161.72 540.24 331.32 871.56 871.56 2033.28

ANNEXURE-VI

ANNEXURE REFERRED TO IN REPLY TO PARTS (a),(b),(c) & (d) OF UNSTARRED QUESTION NO. 4169 ANSWER IN THE
LOK SABHA ON 20-4-2000.

STATE/UT-WISE REQUIREMENT OF LEVY SUGAR UNDER PDS FROM MARCH,2000 ONWARDS (BASED ON PROJ
POPULATION AS ON 1.3.2000.

SL.NO. STATE/UT Monthly quota Annual Festival
(For the State)In MTs Quota In MTs

1. Andhra Pradesh		31712	7614
2. Andaman & Nicobar		377	74
3. Arunachal Pradesh		809	94 4.
4. Assam	18114		2896
5. Bihar	41707	10078	
6. Chandigarh	525	112	
7 D&N Haveli	78	14	
8. Delhi	17054	2316	
9. Goa	671	150	
10. Daman & Diu	59	12	
11. Gujarat	20212	4878	
12. Haryana	8307	1924	
13. Himachal Pradesh		4582	608
14. Jammu & Kashmir		6796	868
15. Karnataka	21860		5350
16. Kerala	13592	3600	
17. Lakshadweep	112	22	
18. Madhya Pradesh		33294	7536
19. Maharashtra	38301		9014
20. Manipur	1709	208	
21. Meghalaya	1651	200	
22. Mizoram	645	78	
23. Nagaland	1140	128	
24. Orissa	15102		3730
25. Pondicherry	627	88	
26. Punjab	9896	2392	
27. Rajasthan	22372		5092
28. Sikkim	379	50	
29. Tamil Nadu	26033		6790
30. Tripura	2566	302	
31. Uttar Pradesh		70722	15936
32. West Bengal	33138		7796
Total	444142	99950	

ANNEXURE VII

ANNEXURE REFERRED TO IN REPLY TO PARTS (a),(b),(c) & (d) OF UNSTARRED QUESTION NO. 4169 ANSWER IN THE

LOK SABHA ON 20-4-2000.

SKO ALLOCATION FOR THE MONTH OF APRIL 2000 (PROVISIONAL) TO THE STATES ~~STARTING~~ FOR UNIFORM ALLOCATION

(Figures in MTS)

S.No STATES/UTs MONTH WISE ALLOCATION
FOR APRIL 2000

1.	Andhra Pradesh	56654
2.	Arunachal Pradesh	858
3.	Assam	22719
4.	A&N Islands	561
5.	Bihar	72503
6.	Chandigarh	1284
7.	Delhi	17056
8.	Daman & Diu	203
9.	Dadra & Nagar Haveli	270
10.	Goa	2340
11.	Gujarat	69369
12.	Himachal Pradesh	5089
13.	Haryana	14311
14.	Karnataka	44264
15.	Kerala	25173
16.	Lakshadweep	77
17.	Madhya Pradesh	55553
18.	Manipur	1898
19.	Mizoram	679
20.	Maharashtra	131496
21.	Meghalaya	1747
22.	Nagaland	1190
23.	Orissa	26575
24.	Pondicherry	1280
25.	Punjab	28594
26.	Rajasthan	36939
27.	Sikkim	658
28.	Tamil Nadu	60006
29.	Tripura	2713
30.	Uttar Pradesh	16771
31.	West Bengal	67692

Total: 866522

Gujarat allocation includes 390 MTs to be given to fishing sector every month throughout the year.

SKO ALLOCATION FOR THE MONTH OF APRIL 2000 (PROVISIONAL) TO THE STATES ~~STARTING~~ FOR BLOCK-WISE ALLOCATION

(Figures in MTS)

S.No. STATES/UTs MONTH WISE ALLOCATION FOR APRIL 2000

1.	Jammu & Kashmir	6128
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Total: 6128

Jammu & Kashmir allocation includes 300 MTs meant for Leh and Kargil Districts every month throughout the year. The SKO allocation to J & K State is given in two blocks, i.e., summer (April - Sept.) and Winter (Oct. - March) @ 60% of annual allocation during winter and 40% in summer blocks.